

23

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA – MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.09.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP NO. 344/241/HDB/2019
NAME OF THE COMPANY	Sangaz Containers Pvt Ltd
NAME OF THE PETITIONER(S)	P.N Ram Babu
NAME OF THE RESPONDENT(S)	Sangaz Containers Pvt Ltd & (04) Others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
TAPASVIVAL DEORA for R1 to R4	PCS	9966299213	Tapas

ORDER

No representation on behalf of the Petitioner. PCS representing R1 – R4 is present and prayed time for filing counter. At his request, time is enlarged. Put up the matter on 23.10.2019.



MEMBER TECHNICAL



MEMBER JUDICIAL

AS